

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2017
APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017**

Dated: 20th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 284 OF 2017

Adani Power Rajasthan Limited

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Poonam Verma
Mr. Tarul Sharma

Counsel for the Respondent(s) : Mr. L.N. Mohapatra
Ms. Himanshi Andley
h/f Mr. Raj Kumar Mehta for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R-2 to R-4

APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017

Jaipur Vidyut Vitaran Nigam Limited & Ors.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. L.N. Mohapatra
Ms. Himanshi Andley
h/f Mr. Raj Kumar Mehta for R-1

Ms. Poonam Verma
Mr. Tarul Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **06.09.2018**.

(I.J. Kapoor)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk